CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.060/00381/2017

Chandigarh, this the 8th day of May, 2018

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CORAM:HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) & HON'BLE MS. P. GOPINATH, MEMBER (A)

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Yudhvir Singh son of Late Sh. Sant Ram age 59 years working as Assistant Commissioner, (P&V), Central Excise Commissionerate, Chandigarh – I Group A

....Applicant

(Argued by: Mr. D.R. Sharma, Advocate)

Versus

- 1. Union of India, through Secretary, Ministry of Finance, Department of Revenue, Central Board of Excise and Customs, North Block, New Delhi.
- 2. The Chairman, Central Board of Excise & Customs, Ministry of Finance, Revenue Department, North Block, New Delhi.
- 3. The Principal Commissioner of Central Excise, Chandigarh I, Central Revenue Building, Plot No. 19, Sector 17-C, Chandigarh.
- 4. The Commissioner of Customs, Custom House, G.T. Road, Sahnewal, Ludhiana- 141120.

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Respondents

(Argued by: Mr. Ram Lal Gupta, Advocate)

ORDER (Oral)
JUSTICE M.S. SULLAR, MEMBER (J)

Heard.

Vide a separate detailed judgment of even date, rendered in main O.A. No. 060/00335/2017 titled Roop Singh & Others, the instant Original Application (O.A.) is hereby partly accepted, in the same terms and manner. However, the parties are left to bear their own costs.

(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)
Dated: 08.05.2018

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